

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-211/2013/1324 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
District & Sessions Judge,  
Charaideo.

Dated Guwahati the 4<sup>th</sup> ~~February~~ <sup>March</sup>, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/425/2025, dtd. 28.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.03.2025 and 04.03.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 01.03.2025 till the morning of 05.03.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-211/2013/1325 /A, dated**

04-03-25

Copy to:

✓ I. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

